

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.316**

IA-5035/2021

In

IB-510(ND)/2021

**IN THE MATTER OF:**

M/s. Bank Of Baroda

**Vs.**

Saurabh Rathi

**.... APPLICANT/PETITIONER**

**.... PERSONAL GUARANTOR**

**SECTION**

**U/s 95(1) of IBC, 2016**

**Order delivered on 31.01.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Anju Bhushan Gupta, Mr. Aditya Goel,  
Advocates

For the Respondent : Mr. Sumesh Dhawan, Ms. Vatsala Kak, Mr. Shaurya  
Sham, Advocates

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on 27.02.2024.

**-SD-**  
**(Court Officer)**